

Declaration of Assets and Liabilities

Year 2021-22

I, Sachidamand Kumar son/daughter/wife of Sri Ram Shreehi Singh
 aged 46 years, belonging to Stenographer & Private Secretary
 service and presently working as Private Secretary, Bihar Legislative Assembly,
Patna
 give herein below the details of the assets (Immovable, movable, bank balance, etc.) of
 myself, my spouse and dependants*:

A. Details of movable assets

(Assets in joint name indicating the extent of joint ownership will also have to be given)

Sr. No.	Description	Self	Spouse Name(s)	Dependant-1 Name	Dependant-2 Name	Dependant-3 Etc. Name
(i)	Cash	15,500	5,000			
(ii)	Deposits in Banks, Financial Institutions And Non-Banking Financial Companies	State Bank of India BVM, Patna Total - 18,000 1211 - 5000				
(iii)	Bonds, Debentures and Shares in companies					
(iv)	Other financial Institutions, NSS, Postal Savings, LIC Policies, etc	LIC Policy No 7712776-3857679 LIC Policy No 5982529-4517712776	1. LIC Policy No 5177012-62RS P2010			
(v)	Motor Vehicles (details of make, etc.)	Hero Honda Motorcycle BR01B129782				
(vi)	Jewellery (give details of weight and value)	70 gm Gold	240 gm Gold 3,500 gm Silver			
(vii)	Other assets, such as values of claims / interests					

Note: Value of Bonds / shares / Debentures as per the latest market value in Stock Exchange in respect of listed companies and as per books in the case of non listed companies should be given.

* Dependant here means a person substantially dependent on the income of the employee.

B. Details of Immoveable assets

[Note: Properties in joint ownership indicating the extent of joint ownership will also have to be indicated]

Sr. No.	Description	Self	Spouse Name(s)	Dependant-1 Name	Dependant-2 Name	Dependant-3 Etc. Name
(i)	Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement) - Current market value					
(ii)	Non-Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement) - Current market value		6000 sq' Bairiy, Patna			
(iii)	Buildings (Commercial and residential) Location(s) - Survey /door number(s) - Extent (Total measurement) - Current market value					
(iv)	Houses / Apartments, etc. - Location(s) - Survey /door number(s) - Extent (Total measurement) - Current market value					
(v)	Others (such as interest in property)					

(2) I give herein below the details of my liabilities / overdues to public financial institutions and government dues:-

[Note : Please give separate details for each item]

Sr. No.	Description	Name & address of Bank / Financial Institutions(s) / Department (s)	Amount outstanding as on
(a)	(i) Loans from Banks		
	(ii) Loans from financial institutions	SBI Bihar vidhan Mand Personal Lane	13,00,000/-
	(iii) Government Dues: (a) dues to departments dealing with government accommodation		
	(b) dues to departments dealing with supply of water		
	(c) dues to departments dealing with supply of electricity		

	(d) dues to departments dealing with telephones		
	(e) dues to departments dealing with government transport (including aircraft and helicopters)	A-Y 2021-22 Income Tax 67,471 PAN No. ASWPK7670C	
	(f) Other dues, if any		
(b)	(i) Income Tax including surcharge [Also indicate the assessment year upto which Income Tax Return filed. Give also Permanent Account Number (PAN)]		
	(ii) Wealth Tax [Also indicate the assessment year upto which Wealth Tax return filed.]		
	(iii) Sales Tax [Only in case of proprietary business]		
	(iv) Property Tax		

C. Personal Detail

GPF/CPF/PRAN No. :- PTS/BLA - 1207

Gender :- M (M/F)

Date of Birth :- 1 9 0 2 1 9 7 6 (DD/MM/YYYY)

Class/Group :- B (A/B/C)

Cadre :- Bihar Legislative Assembly Secretariat
(Full Name e.g. B.A.S.-Bihar Administrative Service,
B.S.S.- Bihar Secretariat Service etc.)

Home District :- Patna

I hereby declare that the above details are true to the best of my knowledge and belief.

Signature Sachidanand Kumar

Name of Employee: Sachidanand Kumar

Designation: Private Secretary

Department: Bihar Vidhan Sabha, Patna

Place: Patna

Date: 18.2.2021

Note: Please sign each page of the declaration. Asset declaration form must be in A4 size white paper with computer typed (single side) in prescribed format.